RAJYA SABHA

- (2) Thirty-sixth Report on Action Taken by the Government on the Recommendations/Observations contained in the Thirty-first Report of the Standing Committee on Agriculture (Thirteenth Lok Sabha) on Demands for Grants (2002-03) relating to the Ministry of Agriculture (Department of Agricultural Research and Education);
- (3) Thirty-seventh Report on Action Taken by the Government on the Recommendations/Observations contained in the Thirtysecond Report of the Standing Committee on Agriculture (Thirteenth Lok Sabha) on Demands for Grants (2002-03) relating to the Ministry of Agriculture (Department of Animal Husbandry and Dairying);
- (4) Thirty-eighth Report on Action Taken by the Government on the Recommendations/Observations contained in the Thirty-third Report of the Standing Committee on Agriculture (Thirteenth Lok Sabha) on Demands for Grants (2002-03) relating to the Ministry of Food Processing Industries;
- (5) Thirty-ninth Report on Action Taken by the Government on the Recommendations/Observations contained in the Thirty-fourth Report of the Standing Committee on Agriculture (Thirteenth Lok Sabha) on Demands for Grants (2002-03) relating to the Ministry of Water Resources.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

श्री पृथ्वीराज चव्हाण (महाराष्ट्र) : सभापति जी, मैं आपकी अनुमति से विभाग संबंधित वित्त संबंधी संसदीय स्थायी समिति (तेरहवीं लोक सभा) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति(अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं :

- (1) Thirty-third Report on the Sick Industrial Companies (Special Provisions) Repeal Bill, 2001,
- (2) Thirty-fourth Report on Action Taken by the Government on the recommendations contained In the Twenty-seventh Report of the Standing Committee on Finance on Demands for Grants (2002-2003) of the Ministry of Finance (Departments of Economic Affairs and Expenditure),

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- (3) Thirty-fifth Report on Action Taken by the Government on the recommendations contained in the Twenty-eighth Report of the Standing Committee on Finance on Demands for Grants (2002-2003) of the Ministry of Finance (Department of Revenue).
- (4) Thirty-Sixth Report on Action Taken by the Government on the recommendations contained in the Thirtieth Report of the Standing Committee on Finance on Demands for Grants (2002-2003) of the Ministry of Disinvestment.
- (5) Thirty-seventh Report on Action Taken by the Government on the recommendations contained in the Twenty-ninth Report of the Standing Committee on Finance on Demands for Grants (2002-2003) of the Ministry of Planning.
- (6) Thirty-eighth Report on Action Taken by the Government on the recommendations contained in the Thirty-first Report of the Standing Committee on Finance on Demands for Grants (2002-2003) of the Ministry of Statistics and Programme Implementation.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRI P. G. NARAYANAN 0"amil Nadu): Sir. I lay on the Table a copy each (in English and Hindi) of the following Statements of the Departmentrelated Parliamentary Standing Committee on External Affairs (Thirteenth Lok Sabha):-

- (I) Statement on action taken by the Government on the recommendations contained in the Fourth Action Taken Report (Thirteenth Lok Sabha) on Second Report (Thirteenth Lok Sabha) of the Committee on Demands for Grants of the Ministry of External Affairs for the year 2000-2001.
- (ii) Statement on action taken by the Government on the recommendations contained in the Eighth Action Taken Report (Thirteenth Lok Sabha) on Fifth Report (Thirteenth Lok Sabha) of the Committee on Demands for Grants of the Ministry of External Affairs for the year- 2001-2002.

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